

ITEM NO.16

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 421/2022

KOSHY JACOB

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 18-07-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. C.U. Singh, Sr. Adv.
Mr. Adolf Mathew, Adv.
Ms. Usha Nandini V., AOR
Ms. Bidya Mohanty, Adv.
Mr. Biju Raman, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner states
that out of two questions, one of them is common
to Writ Petition (Civil) No. 967/2017.

Issue notice returnable in four weeks.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)